

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**



17

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.220/252/HDB/2017
NAME OF THE COMPANY	Pioneer Earth Movers Private Limited
NAME OF THE PETITIONER(S)	Pioneer Earth Movers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	9963033314	
S. Radha Krishna	Deputy Company Secretary	9848191979	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.A.Nagaraj Kumar, Learned Counsel for the Petitioner along with Mr.S.Radha Krishna, PCS.

At the request of Counsel, case is posted to 08.01.2018 for final hearing.

  
**Member (T)**

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**Member (J)**